

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

June 11, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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Cancellation of Certificate of Registration of 6 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Pace Properties Private Limited	8, Amartolla Street, 4 th Floor, Room No 405, Kolkata-700001	B.05.06270	March 19, 2004	March 26, 2018
2	M/s Mahajan Vayapar Private Limited	71, B.R.B.Basu Road, Room No D-507, 5 th Floor, Kolkata-700001	B.05.04661	November 22, 2001	March 26, 2018
3	M/s Apeksha Tours and Travel Private Limited	208/3, Raja Ram Mohan Roy Road, Kolkata-700008	B.05.06158	February 11, 2004	March 26, 2018
4	M/s Ravindra Hire Purchase and Finance Private Limited	Kotkapura Road, Baghapurana, Amritsar, Punjab	B-06.00427	January 10, 2001	May 04, 2018
5	M/s Oceanic Leasing Company Private Limited	SCO 88, 2 nd Floor, Sector-35 C, Chandigarh- 160034	B-06.00241	March 01, 2000	May 18, 2018
6	M/s RPS Finvest Private Limited	B-XXXI- 1135/245AD, Street No 13, Sarpanch Colony, Jamalpur, Chandigarh Road, Ludhiana, Punjab	B-06.00425	January 10, 2001	May 18, 2018

As such, the above company shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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